

Clusters (APC), (v) Creation of Backward and Forward Linkages (BFL), (vi) Food Safety and Quality Assurance Infrastructure (FTL) and (vii) Human Resources and Institutions. Financial assistance in the form of grants-in-aid for capital subsidy under component schemes of PMKSY are provided to the individuals, farmers, farmer Producer Organizations (FPOs), entrepreneurs, cooperatives, societies, self Help Groups (SHGs), Private Companies and central/State PSUs etc. against the Expression of Interest issued by the MoFPI from time to time. The rate of subsidy ranges from 35% to 75% depending on the component scheme and location of the project.

Also, MoFPI is implementing a new Central Sector Scheme "Operation Greens" exclusively for integrated development of Tomato, Onion and Potato (TOP) crops value chain, with an outlay of ₹ 500 crore to promote Farmers Producers Organizations, agri-logistics, processing facilities and professional management in addition to short term price stabilisation component to prevent crashing of prices of the TOP crops during the time of glut.

### Implementation of NMFP

1861. SHRI HARNATH SINGH YADAV:

SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of the States where National Mission on Food Processing (NMFP) has been implemented; and

(b) by when it would be implemented in all States of the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) The details regarding States where Centrally Sponsored Scheme – National Mission on Food Processing (NMFP) were implemented in 2012-13 to 2014-15 (upto 31.03.2015) are as under:—

		(₹ in crore)					
Sl. No.	State	2012-13		2013-14		2014-15	
		Allocation	GOI share released	Allocation	GOI share released	Allocation	GOI share released
1	2	3	4	5	6	7	8
<b>(a) States</b>							
1.	Andhra Pradesh	14.24	10.68	11.58	0.00	14.60	14.60
2.	Bihar	11.42	8.565	9.07	2.29	6.608294	0.00

1	2	3	4	5	6	7	8
3.	Chhattisgarh	7.88	5.91	5.91	0.00	5.94	5.226
4.	Goa	3.66	2.745	2.15	0.00	1.55617	0.00
5.	Gujarat	11.15	8.3625	8.83	0.62	8.89	8.51
6.	Haryana	5.92	4.44	4.16	4.16	12.00	12.00
7.	Himachal Pradesh	5.09	3.8175	3.42	0.00	3.43	1.69
8.	Jammu and Kashmir	9.00	6.75	6.91	0.00	5.03041	0.7474
9.	Jharkhand	7.09	5.3175	5.20	0.00	3.785474	1.5318
10.	Karnataka	11.11	8.3325	8.79	8.225	8.84	8.84
11.	Kerala	6.23	4.6725	4.44	2.22	3.228148	0.3613
12.	Madhya Pradesh	14.27	10.7025	11.61	0.00	11.69	7.89
13.	Maharashtra	16.51	12.3825	13.61	3.53	13.71	13.71
14.	Odisha	9.24	6.93	7.12	0.00	7.16	5.8
15.	Punjab	6.16	4.62	4.37	0.00	4.39	1.94
16.	Rajasthan	14.77	11.0775	12.06	0	12.15	11.82
17.	Tamil Nadu	10.40	7.80	8.16	0.00	5.942398	0.4405
18.	Telangana	0.00	0.00	0.00	0.00	4.88	2.39
19.	Uttar Pradesh	20.03	15.0225	16.75	0.00	12.21051	5.51
20.	Uttarakhand	5.23	3.9225	3.54	0.00	2.56949	0.994
21.	West Bengal	10.60	10.82	8.33	3.945	8.39	5.58
TOTAL		200.00	152.87	156.00	24.99	157.00089	109.611

**(b) North Eastern States**

1.	Arunachal Pradesh	4.20	3.15	2.70	1.35	2.35	0.5150
2.	Assam	5.47	4.1025	3.97	0.00	2.98	2.35
3.	Manipur	3.79	2.8425	2.29	0.00	2.14	3.8406
4.	Meghalaya	3.80	2.85	2.30	1.15	2.15	0.8208
5.	Mizoram	3.71	2.7825	2.21	1.105	2.11	0.00
6.	Nagaland	3.71	2.7825	2.21	0.00	2.11	6.11
7.	Sikkim	3.58	3.06	2.08	0.00	2.04	0.62
8.	Tripura	3.74	2.805	2.24	1.12	2.12	0.7392
TOTAL		32.00	24.375	20.00	4.725	18.00	14.9956

(b) Ministry of Food Processing Industries (MoFPI) had launched a Centrally Sponsored Scheme – National Mission on Food Processing (NMFP) implemented through States/UTs in 12th Plan (w.e.f. 01.04.2012). The Mission was implemented in the ratio of 75:25 by Government of India and States; in North Eastern States the ratio was @ 90:10 and 100% grant for UTs.

In the Union Budget (2015-16) presented on 28.02.2015, Government of India (GOI) has announced de-linking of Centrally Sponsored Scheme – National Mission on Food Processing (NMFP) from Central Government support. The State Governments may decide to continue (or not) NMFP scheme w.e.f. 01.04.2015 and onwards, out of their increased resources resulting from the recommendations of the 14th Finance Commission. Accordingly, State Governments were requested to ensure the release of funds to all the projects approved by State Level Empowered Committee (SLEC) including that of the committed liabilities from States resources.

#### **National Judicial Data Grid**

†1862. SHRI SURENDRA SINGH NAGAR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether, as per the figures of National Judicial Data Grid, a total of 2,75,07,972 cases are pending in district and subordinate courts in the country, if so, the reasons therefor;

(b) whether the common man of the country is being deprived of justice due to shortage of Judges in courts, if so, who is responsible for the same; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI P. P. CHAUDHARY): (a) As per the information/data available on the National Judicial Data Grid (NJDG), 2,92,58,826 cases are pending in various District and Subordinate Courts of the country as on 24.12.2018. The pendency of cases in various Courts in the country is dependant on several factors which, *inter alia*, include availability of adequate number of judges, supporting court staff and physical infrastructure, complexity of facts involved, nature of evidence, co-operation of stake holders vic. Bar, investigation agencies, witnesses and litigants and proper application of rules and procedures. No time frame has been prescribed for disposal of various kinds of cases by the respective courts.

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† Original notice of the question was received in Hindi.